

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 824**  
**TO BE ANSWERED ON THE 28th July 2025**  
**HELICOPTER CRASHES**

**824. SHRI MALLIKARJUN KHARGE**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

**(a) details of total helicopter crashes and lives lost in such crashes across the country during the last five years, State-wise;**

**(b) whether Government has taken cognizance of the recent spate of helicopter crashes in the State of Uttarakhand and assessed the reasons for frequent incidents and remedial action proposed to be taken in this regard;**

**(c) if so, the details of lives lost and value of monetary losses, thereof; and**

**(d) if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) to (d): 12 Accidents have occurred to Indian scheduled registered helicopters during the last five years. State wise break-up is as follows:**

<b>S. No.</b>	<b>State</b>	<b>No of Accidents</b>	<b>Fatalities</b>
<b>1</b>			
<b>Chhattisgarh</b>			
<b>1</b>			
		<b>2</b>	
<b>2</b>			
<b>Maharashtra</b>			

4

7

3

**Uttarakhand**

7

21

**Directorate General of Civil Aviation (DGCA) has reiterated safety norms for helicopter operations in the country including Chardham Yatra, focusing on access control, improving parking arrangements, regulating slot allocations, enhancing pilot training, and ensuring strict adherence to Standard Operating Procedures (SOPs).**

**In addition, the DGCA has initiated additional surveillance and safety audits of helicopter operations for the Chardham Yatra.**

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